

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
Tis Hazari Courts, Delhi.


CORRIGENDUM

Earlier order bearing no.1217/50750-51020/Admn.-I/S&P(PA)/1st MACP/2021 dated 04.09.2021 is hereby partially modified to the extent :-

(i) that date of joining of **Ms. Vaishali**, EC-85880867 as Personal Assistant (mentioned at Sl. No.105 in the said order) be read as 15.12.2009 instead of 15.12.2010, and date for granting 1st financial up-gradation in Gr. Pay Rs.4800/- (Level-8) be read w.e.f. 15.12.2019 instead of 15.12.2020, under MACP Scheme.

(ii) that date of joining of **Ms. Anjali Pawar**, EC-29450966 as Personal Assistant (mentioned at Sl. No.93 in the said order) be read as 03.06.2010 instead of 30.06.2010, and date for granting 1st financial up-gradation in Gr. Pay Rs.4800/- (Level-8) be read w.e.f. 03.06.2020 instead of 30.06.2020, under MACP Scheme.

Rest of the aforesaid order dated 04.09.2021 will remain unchanged.


12/5/23

(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (HQs)
Delhi.


No. 37752 - 802 /Admn.-I/S&P(PA)/1st MACP/2023

Dated: 12 MAY 2023

➤ Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge, West/East/North-East/Shahdara/New Delhi/North-West/North/South/South-East/South-West Districts, Delhi/New Delhi.
2. The Principal District & Sessions Judge-cum-Spl. Judge (PC Act.) (CBI), RACC, New Delhi.
3. HOOs/DDOs, Accounts Branches, Central/West/East/North-East/Shahdara/New Delhi/North-West/North/South/South-East/South-West Districts, Delhi/New Delhi.

4. Concerned Pay & Accounts Officers (through concerned Accounts Branches), Central/West/ East/ North-East/Shahdara/New Delhi/North-West /North/South/South-East/South-West Districts, Delhi/New Delhi.
5. PS Office of the Principal District & Sessions Judge (HQs), Delhi.
6. Administrative Officer (Judl.), Recruitment Cell/ Promotion Cell /Vigilance Branch/ ACR Cell (Central), Tis Hazari Courts, Delhi.
7. Dealing Assistants, Personal Files / Transfer & Posting, Administration Branch-I (Central), Tis Hazari Courts, Delhi.
8. Branch In-Charge, Layers Seat, Tis Hazari Courts, Delhi.
9. Web-site Committee, Tis Hazari Courts, Delhi.
10. Official concerned to submit Option Form to the concerned Accounts Branch.


21/05/23
Administrative Officer (Judl.),
Administration Branch-I,
Delhi.